CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 350/00537/2015   Date of order : 1.2.2016

Present :   Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member
           Hon'ble Ms. Jaya Das Gupta, Administrative Member

OJIV KR. GANVIR

VS.

UNION OF INDIA & ORS. (CRL)

For the Applicant   :   Mr. C. Sinha, Counsel

For the Respondents   : •   Mr. B.P. Manna, Counsel

O R D E R (Oral)

Per Shri Vishnu Chandra Gupta, Judicial Member:

Heard Ld. Counsel for both sides and perused the records.

2.   A very innocuous prayer is made by the Ld. Counsel appearing for the petitioner that the petitioner has filed a representation at page 73 Annexure A-13 challenging the categorisation given to the Library in question of the Central Reference Library, Kolkata and consequently the amendment were made in the recruitment rules for the post of Librarian. It is not in dispute that a representation dated 20.1.2015 is still undisposed of.

3.   Ld. Counsel for the respondents submits that just after filing the representation, he filed his present petition on 31.3.2015.

4.   Having considered the submissions of the Ld. Counsel for the petitioner, this petition is finally disposed of with a direction to the competent authority to decide the representation (Annexure A-13) dated 20.1.2015 within a period of three months from the date of communication of this order. The petitioner will also submit a fresh copy of the representation to the authority along with certified copy of this order within 2 weeks from the date of receipt of a copy of this order. The competent authority shall decide the representation with a reasoned and speaking

order after giving opportunity to the petitioner. The decision taken by competent authority shall also be communicated to the petitioner.

5.   As this Tribunal has not touched the merit of this case, so the authority may take appropriate decision in the matter in accordance with law.

6.   The O.A. is, accordingly, disposed of. No costs.

(Jaya Das Gupta)   (Vishnu Chandra Gupta)
MEMBER(A)   MEMBER(J)

SP